

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF LUMIRADX HEALTHCARE PRIVATE LIMITED

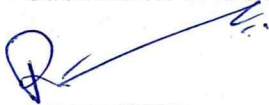
1	NAME OF CORPORATE PERSON	LumiraDx Healthcare Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	07/07/2021
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC - Mumbai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U33309MH2021FTC363513
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	175, Kagalwala House, 2nd Floor, Vidyanagari Marg, Kalina, Santacruz East, Vidyanagari, Mumbai- 400098, Maharashtra, India,
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30/09/2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ravi Sharma Address: 2E/207, 2 ND Floor, Caxton House Jhandewalan Extension, New Delhi- 110 055, India. Email: ip.ravisharma@gmail.com Telephone no.: +91 9911919008 Registration No: IBBI/IPA-002/IP N00197/2017-18/10563
8	LAST DATE FOR SUBMISSION OF CLAIM	30/10/2024

Notice is hereby given that **LumiraDx Healthcare Private Limited** has commenced voluntary liquidation on 30th September 2024.

The stakeholders of **LumiraDx Healthcare Private Limited** are hereby called upon to submit proof of their claims, on or before 30th October 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Ravi Sharma

Date: 01 October 2024

Place: Delhi



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